SENCH-I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH**` **KOLKATA**

CP(CAA) No.396/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th October 2017, 10.30 A.M

Name of the Company Under Section		Infinity Finance Ltd & Ors 230-232		
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2. My D. N. Sharman) Adv Jer D. My T. Khaitan) Adv Jer potibismen

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ORDER

The Ld. Counsel for the petitioner is present.

Heard the petitioner.

Reserved for orders.

Rd (Jinan KR) Member(J)

(Vijai Pratap Singh) Member(J)